Punjabi is equally a national language. You must understand that ail the

languages in the Eighth Schedule (Interruptions) Sir, let him not interrupt. All the languages in the Eighth Scheduled are national languages. And if the Hindi protagonists had not been that fanatic, had not been that narrow-minded, had not been that obscurantist had not made Hindi something which I cannot even understand, then by now Hindi would have become a link language for all the areas of India. And I want to go on record that Rajaji who was a great protagonist of Hindi at one time turned a complete enemy of Hindi because of those people who, from a political, narrow, communal, obscruantist angle, have been trying to impose Hindi. It is true of Punjab, also. I have been communicating with the Director Education. Delhi Administration, during the last year and this year regarding the case of one woman teacher who has gone to Punjab four years ago and whose dues were not settled because some people here wanted their palms to be greased. All the time I was getting replies in Hindi. Then I wrote to them on the 17th January...

MR. CHAIRMAN; What is your supplementary?

SHRI JAG JIT SINGH ANAND: Sir, please bear with me. I wrote to them on the 17th January saying "Kindly communicate to me in English". And the reply was sent in Hindi. Let him produce that reply. I have sent that reply to the lady. The specific question was whether it is a fact that in spite of requests that the reply should also be English, it is not $^{\rm done_Thev}$ have said, "No, Sir". I am referring to this letter which I wrote on the 17th January, 1979.

MR. CHAIRMAN: What is your supplementary? You can meet him separately. You cannot take the time of the House,

SHRI J AG JIT SINGH ANAND; Let him produce the reply here. The reply is not in English. Then I would

say it is misleading and it constitutes-a breach of privilege of this House.

RENUKA SHRIMATI BARKATAKI; Sir, I am really sorry that the hon. Member, Mr. Anand, used the words that I had given false information to the House. He could have talked to me. Just now he talked to me in the lobby about the transfer of a teacher. He could have discussed this matter with me. But whatever information the Delhi Administration has given, I can give that information only in the House. They have given that information. So far as the Delhi Administration is concerned, they have declared Hindi as their official language, and for the day. to-day work in the Delhi Administration, they have instructed that progressive use of Hindi should be made. But so far as replies to letters are concerned, they have said that if the letters are written in English, they will reply in English, and if they are written in Hindi they will give replies in Hindi. So far as Punjabi is concerned, they have said that they have no arrangement to translate and give replies in Punjabi. If he can bring any specific case that his letter was given in English and it was replied to in Hindi, I will look into it.

(Interruptions)

SHRI JAG JIT SINGH ANAND: I want to make it clear to the honourable Minister. You have made a fresh arrangement that copies are supplied in the Notice office. After talking to her I went to the Notice Office. Interruption) What I am saying is she has stated in the House again and again that communications are made in English, the replies are in English. My charge is I do not know Hindi, I always wrote in English, yet I always got replies in Hindi. Ultimately I was compelled to write to them to communicate to me in English. I am not blaming her. But she should take the Delhi Administration offices to task. I only say she has given wrong information.

MR. CHAIRMAN: All right, please sit down. Now, Mr. Kumaran...

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SHRI MOHAMMAD YUNUS SALEEM: Sir, this is serious matter. The honourable Member has said that he wrote letters in English, but he got replies in Hindi. This is a very serious matter. The honourable Minister is instisting that when we write letters in English, we get replies in English. But that has not happened in the case of the honourable Member. Therefore, the honourable Minister's information is a misleading information.

Oral Answers

MR. CHAIRMAN: All right, now Mr. Kumar an

SHRI MOHAMMAD YUNUS SALEEM: But, Sir, it is a very serious matter.

DR. RAFIQ ZAKARIA: Instead of your writing in English, why not you write in Punjabi; then they will realise what it is going to be...

SHRI JAG JIT SINGH AN AND: Did you read my question? You have not read my auestion...

SHRI S. KUMAR AN: Sir, This is not an isolated incident...

DR. RAFIQ ZAKARIA: Sir. I was making a submission...

SHRI JAGJIT SINGH ANAND; No, please don't interrupt. Why are you taking my time?

DR. RAFIO ZAKARIA: I wanted to make a submission. You cannot go On talking all the while. You cannot take all the time yourself...

SHRI JAGJIT SINGH ANAND: It is not for you to say tl -+.. You don't even know parliamentai.. behaviour. My name is there on the Question List...

DR. BHAI MAHAVIR: Sir, he is doing your job. He is directing Members to do this or that...

MR. CHAIRMAN: All of you are doing the same thing. Yes, Mr. Kumaran, please put your suppleme-tary.

SHRI S. KUMARAN: Sir, I will be very brief. This is not an isolated incident. The honourable Mr. Anand was explaining his personal experience. In this House itself so many other Members like Mr. Gopalsamy and others from Tamil Nadu narrated their own experience with evidence; they pointed out this type of behaviour by the officers. May I know from the honourable Minister whether the Government has any plans to save Hindi from the so-called Hindi lovers? Is there any proposal to curb this type of atrocities against Hindi?

RENUKA DEVI SHRIMATI BARKATAKI; Sir. I do ' hot think Hindi needs protection of the Government against Hindi lovers, as the honourable member has said. Hindi is not imposed in Delhi. If there is a feeling that Hindi is imposed in Delhi it is wrong.

SHRI V. GOPALSAMY: I would like to know whether the honourable Minister is aware of the fact that the Education Department of Deihi has become the fountain head of Hindi chauvinism. Delhi, the capital city of India, should accommodate people coming from all the States, particularly those coming from the non-Hindi-speaking States. Instead of that the Delhi Administration, dominated by the RSS. wants to thrust Hindi, impose Hindi, on others never caring for the difficulties and inconvenience, hardships caused to the non-Hindi-speaking people. In every field, in every walk of life, they have to suffer, they have to struggle everyday. What steps are you, therefore, going to take in the Education Department to relileve them from the clutches of Hindi chauvinism after the latest incident which took place on 14th of this month? On that day when the laying of the foundation stone of the Motilal Nehru College, University of Delhi, was being celebrated, all the speakers including the officers of the Education Department spoke in Hindi thereby compelling the hon. President of India to speak in his mother-tongue,

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Telugu. So, the Education Department in Delhi—in fact, we see the same thing with all the other Departments, but here mainly concerned Education—has become a fountainhead of Hindi chauvinism. Unless you curb this callousness? we cannot feel that we are in the capital of our motherland. This should be stopped. What steps are being taken in this direction? I want a reply from the Minister.

MR. CHAIRMAN: Mr. Madhavan also has to be given a chance.

SHRIMATI RENUKA DEVI EAR-KATAKI: There is no question that he has asked.

MR. CHAIRMAN: See that ther, is no callousness.

SHRIMATI RENUKA DEVI BAR-KATAKI: So far as imposition of Hindi by the Delhi Administration is concerned, the position is like this. I come from a non-Hindi speaking State. In my State, we have an official language and that is my regional language. If my State uses this regional language for official purposes, I cannot ask them not to use it. Similarly in the Union Territory of Delhi, Hindi has been declared as the official language. You cannot ask them not to correspond in Hindi. So far as non-Hindi speaking people are concerned, we will see that they are not put into difficulty. With them Delhi Administration will not only correspond in Hindi, but also in English.

SHRI K. K. MADHAVAN: I want relevance to the subject, to the time and to everything. Even a good thing cut of place is dirt. I congratulate you for your cleverness and cajolery and for giving me promises always to break them. Now, at last you have given me this opportunity. I must thank you for it. I was to speak on the first Question-----

MR. CHAIRMAN: You put your supplementary, whether on the first or the second question.

SHRI K. K. MADHAVAN: Today I have received a publication like this. I know the Sanskrit alphabet. This reads कार्यकारी दल का प्रतिबेदन'I do not

know the contents of that. I know the Nagarilipi. I do not have an English copy of this. And this is done by this Secretariat itself. The Secretariat i_s bigger sinner than the Education Ministry. That is my first point.

My second supplementary is this. What has happened to the three language formula? Have people from the Hindispeaking States of North India taken any steps or shown any progress in the matter of furthering the three-language formula? They also should learn a third language other than Sanskrit because Hindi is a product of Sanskrit.

MR. CHAIRMAN: Can the Minister reply now?

SHRI K. K. MADHAVAN: There is another point also.. In the Central Government Departments whenever we ask questions for information in English, even people in Enquiry reply in Hindi. Not only that. Even in the Telephone Department this is so.

My most important question is about Malayalam text-books where the performance is good. Is there any proposal t_O give enough fund_s to the Malayalam Language Institute?

SHRIMATI RENUKA DEVI BAR-KATAKI: To which question shall I reply? None of these questions is connected with the main question.

SHRI K. K. MADHAVAN: I want a real answer.

SHRI MANUBHAI PATEL: I come from a non-Hindi speaking State. The whole country has accepted the position about Hindi. The question of Hindi is divided into three or four parts. Now, Sir, I come from a non-Hindi-speaking State: I come from the Gujarati-speaking area and I believe. .

MR. CHAIRMAN: You put your question.

SHRI MANUBHAI PATEL ... that all the languages of India are sister languages and all are national languages. But, for the purpose of having a link language, we have accepted Hindi as the link language, the question of imposition notwithstanding. But, Sir, it is divided into three or four parts, that is, as a language for instruction, as a second language in the non-Hindi States, etc. But here the question is one of running the administration through Hindi. I want to know what the official policy of the Government is regarding the Centre and the States in the matter of adm'-nistration. In which language will the administration be run? For example, in Nagaland, their official language is English and they have declared Eng* lish as their official language.

Oral Answers

MR. CHAIRMAN: You come to your supplementary.

SHRI MANUBHAI PATEL: In Tamil Nadu, it is Tamil and in Punjab it is Punjabi. Now, if I write a letter to the Punjab Government a ad if I insist on getting replies in Guja-rati or it I insist or getting my replies in Gujarati from the Tamil Nadu Government for the Kerala Government will it be consistent with the official policy of the Government so far as the administration is concerned? That is one point.

MR. CHAIRMAN: The first is enough.

SHRI MANUBHAI PATEL: Now, the seond point comes. Now, if people insist on getting replies either in their mother-tongue or in English, I would like to or I would prefer to have the replies in Tamil cr Telugu rather than in English. But I cannot insist on my getting replies in my own language. So, what is the official policy of the Government regarding the language of administration in ftie States? I would like to know whether they are allowed to have their regional languages as their official languages?

SHRIMATI RENUKA DEVI BAR-KATAKI: Sir, all the States have de-cleared their policy on official langu-

age and the day-to-day administration is done through the official language of the State. So far as the other parts of the question are concerned, they have already been replied to.

Construction of Ministers' Bungalows in Rashtrapati Bhawan

*123. SHRI A. P. JANARDHANAM: SHRI M. KADERSHAH: f SHRI E. R. KRISHNAN:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION be pleased to state:

- (a) what is the progress made in the proposal to construct Ministers' bungalows in the Rashtrapati Bhawan complex;
- (b) what is the expected number of bungalows which will be vacated after the Ministers shift to the proposed Rashtrapati Bhawan complex;
- (c) what is the acreage of land which will be released after the demolition of bungalows now in possession of the Minister; and
- (d) what are the reasons for which Government do not consider to allot the land so cleared after the demolition of bungalows to the group housing or small cooperative housing societies in order to accelerate the pace of housing development?,

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI **SIKANDAR** BAKHT): (a) to (d) A statement is: laid on the Table of the Sabha.

Statement

- (a) It has been decided by Government not to construct the bungalows for the Ministers in the Rashtrapati Bhawan Complex. Iternative sites for construction are being selected. The scheme has not yet been sanctioned.
- (b) 40 bungalows will be got vacated afer 40 new bungalows are constructed in the new sites to be selected.

tThe question was actually asked on the floor of the House by Shri M. Kadershah.